

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012

Dated : 25th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Maharashtra State Electricity
Distribution Co. Ltd.**

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

Counsel for the Appellant (s) : Mr. Sameer M.

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Sakya Choudhuri
Mr. S.R. Nargolkar
Mr. Anand K. Shrivastava for consumers

ORDER

At the request of the learned counsel for the appellant, post the matter for
hearing on **23rd October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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